

POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF SQL STAR INTERNATIONAL LIMITED

The details subsequent to the completion of the offer made vide Public Announcement dated July 12,2005 under the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 by M/s Super Star Exports Private Limited, M/s Padmavatiasha Properties and Projects Private Limited and Mr N R Ganti to acquire up to 32,04,000 fully paid up equity shares of Rs10/- each representing 20% of the equity share capital at a price of Rs 41/-per share for each fully paid up Equity share

The details of the offer are as under:

1	Name of the Target Company	SQL Star International Limited
2	Name of Acquirer(s)	M/s Super Star Exports Private Limited,M/s Padmavatiasha Properties and Projects Private Limited and Mr N R Ganti
3	Name of Manager to the Offer	Indian Overseas Bank, Merchant Banking Division
4	Name of the Registrar to the offer	Karvy Computer Share Private Limited
5	Offer Details:	2 nd September,2005
	a. Date of opening of the offer b. Date of closure of the offer	21 st September,2005

6. Details of the acquisition

S No	Item	Proposed in the offer Document		Actual	
1	Offer Price	Rs 41/-		Rs 41/-	
2	Shareholding of the acquirer (No & %) before MOU/PA	Nil		Nil	
3	Shares acquired by way of MOU or market purchases (No & %)	2500000 (15.61%)		2500000 (15.61%)	
4	Shares acquired in the open offer (No & %)	3204000 (20%)		8626 (0.05%)	
5	Size of the open offer (No of shares multiplied by offer price per share)	Rs 13,13,64,000/-		Rs 353666 /-	
6	Shares acquired after P.A but before 7 working days prior to closure date , if any(No & %) 6.1 Price of the shares acquired 6.2 No of shares acquired 6.3 % of shares acquired	Nil		Nil	
7	Post offer share holding of acquirer (No & %) (2+3+4+6)	5704000 (35.61%)		2508626 (15.66%)	
8	Pre & Post offer shareholding of public (No & %)i.e., other than acquirers and PACs	Pre offer	Post offer	Pre offer	Post offer
		11850591	8646591	11850591	11841965
		(87.65%)	(53.97%)	(87.65%)	(73.92%)

9	Status of the escrow account, whether released or not	Released
10	Payment of interest, if any to the shareholders along with the details thereof	Not Applicable
11	Status of investor complaints received, if any	Nil

The Acquirers accept full responsibility for the information contained in this Announcement. The Acquirers shall be jointly and severally responsible for fulfillment of their obligations under the SEBI (SAST) Regulations, 1997

Issued on behalf of the Acquirers

Manager to the Offer

Indian Overseas Bank Merchant Banking Division

763,Anna Salai Chennai-600 002

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Contact Person: K S Krishnamurthy

Place:Chennai

Date:19.10.2005